GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:925 ANSWERED ON:11.12.2013 VERIFICATION OF MOBILE SUBSCRIBERS . Pakkirappa Shri S.;Viswanathan Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has formed new set of rules for making it mandatory for users to register for subscribing to mobile or fixed line telephone and internet connections with their real names and with authentic Government identity proof;
- (b) if so, the detailed guidelines in this regard;
- (c) the manner in which the verification of foreign nationals is being done who desire to have telephone in India;
- (d) whether the Government has received complaints for issuance of telephones and internet connections without proper verification of subscribers including foreign nationals; and
- (e) if so, the details thereof and the action taken by the Government against the defaulters?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (e) The information is being collected and will be laid on the Table of the House.